

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 109
(IB)-387/ND/2020

Under Section: 9 of IBC.

In the matter of:

Manish Kumar Singh	...	Applicant
Vs		
Sargodha Oil Mills Pvt. Ltd.	...	Respondent

Order delivered on 10.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant	:	Mr. Harsh Gokhale Mr. Naman Gaba Mr. Kunal Negi Mr. Rakesh Kumar, Adv. Mr. Ankit Sharma, Adv.
For the Respondent	:	

ORDER

Learned counsel for the application seeks one week time to file details of salary account in compliance of the order dated 31.01.2020. Adjourned to 28.02.2020.

**SD/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali